

2. Minor Irrigation Works.
3. Link roads featuring in the Master Plans developed in the respective districts for this purpose.
4. Public Community Buildings in rural areas as per the felt needs of the districts.

[English]

Expansion Plan by Mormugao Port Authorities

5680. SHRI SURESH KALMADI : Will the Minister of SURFACE TRANSPORT be pleased to state :

- (a) whether Mormugao Port Authorities have drawn up a massive expansion plan so as to cope with the fast growth in traffic;
- (b) if so, the details thereof and the expenditure to be incurred thereon; and
- (c) the Government's reaction in respect thereto ?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) Yes, Sir.

(b) The major projects proposed to be taken up for expansion of port facilities at Mormugao include Construction of West of breakwater berths, FRH Master Plan berths, realignment of old berths, Deepening of Oil Berth No. 8 and Ore Berth No. 9, Construction of floating berths, Modification to the existing ore handling plant, Procurement of a tug, Replacement of barge unloaders etc.

(c) The above schemes have already been proposed for being taken up during 9th Plan 1997-2002.

Areas under Irrigation in U.P. and Rajasthan

5681. PROF. OM PAL SINGH 'NIDAR' : Will the Minister of WATER RESOURCES be pleased to state :

- (a) the total hectares of land brought under irrigation in Uttar Pradesh and Rajasthan during 1995-96 and 1996-97; and
- (b) the total areas in those states proposed to be brought under irrigation during 1997-98 ?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) Provisionally estimated areas of land that could be irrigated with the created additional potential of Major, Medium and Minor irrigation sources in the States of Uttar Pradesh and Rajasthan during 1995-96 and 1996-97 are as under :

(In thousand hectares)

	1995-96	1996-97
Uttar Pradesh	1053.36	1054.00
Rajasthan	103.58	88.49

(b) The targets for 1997-98 have not been finalised by the Planning Commission.

Public Libraries in Karnataka

5682. SHRI A. SIDDARAJU : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

- (a) whether the Government of Karnataka has submitted any proposal to start public Library in every village in Karnataka with the Central assistance;
- (b) if so, the details thereof;
- (c) the estimated cost of the proposed project and the number of villages to be covered; and
- (d) the steps taken on proposed to be taken to sanction Central assistance for the above project ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI) : (a) to (d) The Director of Public Libraries, Government of Karnataka has submitted a proposal to establish Panchayat Libraries in 4149 Gram Panchayats by the year 2000 A.D. i.e. 1000 Gram Panchayat Libraries per year.

The estimated cost of the proposed project is Rs. 10 crores per year and Rs. 40 crores for 4 years.

The proposal cannot be approved in its entirety due to constraint of funds. However, Raja Rammohan Roy Library Foundation, Calcutta, an autonomous body of the Department of Culture can assist the development of public libraries within the resources available and within the frame-work of the approved on-going schemes.

Norms for Accommodation to Teachers of KVS

5683. SHRI MURALIDHAR JENA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

- (a) whether Kendriya Vidyalaya Sangathan has set any norms in regard to teachers accommodation in project sector and defence sector Vidyalayas; and
- (b) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : (a) and (b) As per norms for opening Kendriya Vidyalaya under Project Sector, the sponsoring authority is required to provide 100% staff quarters. So far as Defence Sector is concerned sponsoring authority is required to provide 50% staff quarters initially till Kendriya Vidyalaya Sangathan constructs its own staff quarters.

[Translation]

Potable Water

5684. SHRI VIRENDRA KUMAR SINGH : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether any reports have been received regarding flouride and other poisonous material in potable water;

(b) if so, the details thereof, State-wise and district-wise;

(c) the percentage of persons getting pure potable water in the country and the percentage out of the total potable water having salinity;

(d) whether the Government contemplate of launch a comprehensive scheme or set up any mission for supplying pure potable water; and

(e) by when potable water is likely to be made available to all people ?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) and (b) In order to assess the problem of rural drinking water supply in term of quantity and quality a Nation-wide survey was carried out during 1991-93 and the validation study was conducted during May-July, 1994.

As per the information received from the States, there are 28005 fluoride, 29557 brackish, 2700 arsenic and 71576 excess iron affected habitations in the country. Details are given in the enclosed statement.

(c) Up to 1.4.1997, 84.91% rural population (based on 1991 census) has already been covered. However 29557 habitations are effected by salinity.

(d) The quality problem of drinking water is tackled under the following sub-mission :-

- Sub-Mission on Control of Fluorosis
- Sub-Mission on Control of Brackishness
- Sub-Mission on Removal of Excess Arsenic
- Sub-Mission on Removal of excess Iron
- Sub-Mission on Conservation of Water and recharging of Ground wates aquifers.
- Sub-Mission on Eradication of Guineaworm

State Governments are also utilising the funds under State Sector Minimum Needs Programme (MNP) and the assistance provided by Government of India under the Accelerated Rural Water Supply Programme (ARWSP) for tackling the quality problem of drinking water.

The project proposal received from the State Governments on the above sub-mission are supported by the Union Government on cost sharing basis of 75 : 25 (GOI & State Government).

(e) The State Governments have been requested to prepare Action Plan for coverage of safe drinking water supply to all the habitations having water quality problem by 2002 AD.

Statement

No. of Habitations Affected with

S. No.	State Name	Fluoride	Arsenic	Salinity	Iron
1	2	3	4	5	6
1.	Andhra Pradesh	2858	-	3977	441
2.	Arunachal Pradesh	-	-	-	-
3.	Assam	-	-	-	-
4.	Bihar	12	-	-	18669
5.	Goa	-	-	-	569
6.	Gujarat	2400	-	1000	-
7.	Haryana	350	-	-	-
8.	Himachal Pradesh	488	-	106	450
9.	Jammu & Kashmir	-	-	-	-
10.	Karnataka	860	-	769	274
11.	Kerala	287	-	26	422